

THE TERRORIST AND DISRUPTIVE ACTIVITIES
(PREVENTION) AMENDMENT ACT, 1989

No. 16 OF 1989

[18th May, 1989.]

An Act to amend the Terrorist and Disruptive Activities
(Prevention) Act, 1987.

BE it enacted by Parliament in the Fortieth Year of the Republic of
India as follows:—

1. This Act may be called the Terrorist and Disruptive Activities
(Prevention) Amendment Act, 1989.

Short
title.

2. In the Terrorist and Disruptive Activities (Prevention) Act, 1987,
in sub-section (4) of section 1, for the words "two years", the words
"four years" shall be substituted.

Amend-
ment of
section 1
of Act 28
of 1987.